

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-718(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2019.

NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM Petrochemicals Pvt. Ltd.

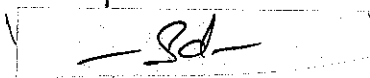
SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

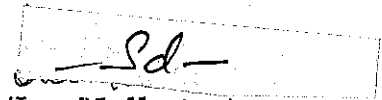
Present: Ms. Charu Sangwan, Advocate for the Petitioner.

ORDER

No steps have been taken by the Corporate Debtor to serve the Respondent. Ld. Counsel prays for further time to effect service in terms of previous order. Let steps be taken returnable on 23rd May, 2019. Affidavit of service be filed.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**